

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1124**  
TO BE ANSWERED ON 03.12.2021

**SEXUAL ABUSE DURING ONLINE CLASSES**

1124. SHRI RAVIKUMAR D:

- (a) The steps taken by his Ministry to protect girl children from sexual abuse during online classes;
- (b) The details of cases filed regarding abuse of girl children during online classes, State/UT-wise;
- (c) Whether the Government has any plan to increase the quantum of punishment in POCSO Act for abusing girl children online; and
- (d) If so, the details thereof?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) The Government has taken multiple steps to curb online child sexual abuse which include the following:

- i. The National Commission for Protection of Child (NCPCR) has developed information, education and communication (IEC) material to support the Centre and State Government for dissemination of information and awareness on POCSO Act 2012. It is also available on the website of NCPCR. Since March, 2020, NCPCR has organized different online programs for awareness generation on various aspects of Child sexual abuse and POCSO Act through consultations, webinars, etc.
- ii. Section 67B of the Information Technology (IT) Act, 2000 provides stringent punishment for publishing, browsing or transmitting of material depicting children in sexually explicit act, etc. in electronic form. Further, sections 354A and 354D of Indian Penal Code, 1860 provide punishment for cyber bullying and cyber stalking.
- iii. The Information Technology (Intermediaries Guidelines) Rules, 2011 notified under section 79 of the IT Act, specifies that the intermediaries shall inform the users of computer resource not to host, display, upload, modify, publish, transmit, update or share any information that is, inter alia, obscene, pornographic, paedophilic, harms minor in any way; violates any law for the time being in force; etc.
- iv. DoT has requested all Internet Service Providers (ISPs) to make suitable arrangement to spread awareness among their subscribers about the use of parental control filters in the end-user machines through messages of email, invoices, SMS, website, etc.

- v. Central Board of Secondary Education (CBSE) has issued guidelines on 18.08.2017 to schools on the safe and secure use of Internet. This circular directs schools to install effective firewalls, filtering and monitoring software mechanisms in all the computers and deploy effective security policies.

As per the information provided by National Crime Records Bureau (NCRB) State/UT-wise Cases Registered (CR), Cases Charge-sheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Charge-sheeted (PCS) and Persons Convicted (PCV) under Cyber Crimes against Children during 2018-20 is at **Annexure**.

(c)to(d) The POCSO Act, 2012 was enacted to Protect the Children from Offences of Sexual Assault, Sexual harassment and pornography with due regard for safeguarding the interest and well being of children. The Protection of Children from Sexual Offences (POCSO) Act was amended in 2019 to include the definition of child pornography under Section 2(da).

Further, Section 14 of the Act provides for strict punishment for using child for pornographic purposes and Section 15 prescribes punishment for storing or possessing of pornographic material involving child for transmitting or propagating or displaying or distributing in any manner at any time except for the purpose of reporting or for use as evidence in the Court.

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**THE STATEMENT REFERRED TO IN REPLY TO PART (A) to (B) OF LOK SABHA UNSTARRED QUESTION NO. 1124 "Sexual Abuse during Online Classes" BY SHRI RAVIKUMAR D FOR  
REPLY ON 03.12.2021**

**State/UT-wise Cases Registered(CR), Cases Chargesheeted (CCS), Cases Convicted(CON), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Cyber  
Crimes against Children during 2018**

SL	State/UT	Cyber Blackmailing/Threatening/Harassment						Fake Profile						Cyber Pornography/ Hosting or Publishing Obscene Sexual Materials depicting children					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	2	2	0	1	4	0	2	0	0	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	1	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	1	1	0	4	1	0	0	0	2	0	0	2	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
10	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Karnataka	0	0	0	0	0	0	0	0	0	0	0	0	2	0	0	2	0	0
12	Kerala	0	4	0	5	5	0	0	0	0	0	0	0	18	8	1	14	8	1
13	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	1	1	0
14	Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	7	7	0	7	7	0
20	Punjab	1	1	0	3	3	0	1	0	0	0	0	0	0	0	0	0	0	0
21	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	1	1	0
23	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
24	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
26	Uttar Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	8	4	0	8	7	0

27	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	2	2	0
28	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	<b>TOTAL STATE(S)</b>	<b>4</b>	<b>8</b>	<b>0</b>	<b>13</b>	<b>13</b>	<b>0</b>	<b>3</b>	<b>0</b>	<b>2</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>42</b>	<b>22</b>	<b>1</b>	<b>36</b>	<b>26</b>	<b>1</b>
29	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
33	Jammu & Kashmir*	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	<b>TOTAL UT(S)</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
	<b>TOTAL (ALL INDIA)</b>	<b>4</b>	<b>8</b>	<b>0</b>	<b>13</b>	<b>13</b>	<b>0</b>	<b>3</b>	<b>0</b>	<b>2</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>44</b>	<b>22</b>	<b>1</b>	<b>36</b>	<b>26</b>	<b>1</b>

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**State/UT-wise Cases Registered(CR), Cases Chargesheeted (CCS), Cases Convicted(CON), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Cyber  
Crimes against Children during2018**

SL	State/UT	Cyber Stalking/Bullying						Internet Crimes through Online Games etc						Other Crimes against Children						Total Cyber crimes against Children					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	6	0	0	3	0	0	0	0	0	0	0	0	2	0	0	1	0	0	12	2	0	5	4	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	8	0	0	8	0	0	9	0	0	9	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	1	1	0	2	2	0	0	0	0	0	0	0	5	5	0	5	5	0	7	7	2	11	8	2
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0	0	2	0	0	0	0	0
7	Gujarat	2	1	0	2	1	0	0	0	0	0	0	0	10	8	0	14	14	0	12	9	0	16	15	0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	1	1	0	1	1	0	1	1	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	2	0	0	0	0	0
10	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Karnataka	0	0	0	0	0	0	0	0	0	0	0	0	23	0	0	3	0	0	25	0	0	5	0	0
12	Kerala	1	0	0	0	0	0	0	0	0	0	0	0	6	5	0	5	5	0	25	17	1	24	18	1
13	Madhya Pradesh	4	4	0	6	6	0	0	0	0	0	0	0	10	8	0	8	8	0	15	13	0	15	15	0
14	Maharashtra	16	10	0	13	13	0	0	0	0	0	0	0	41	27	2	54	50	6	57	37	2	67	63	6
15	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	1	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	7	7	0	7	7	0
20	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	3	1	0	6	4	0	5	2	0	9	7	0
21	Rajasthan	1	1	0	2	2	0	0	0	0	0	0	0	1	0	1	0	0	1	2	1	1	2	2	1
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	1	1	0
23	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	4	3	0	4	3	0	5	3	0	4	3	0
24	Telangana	1	0	0	1	0	0	0	0	0	0	0	0	1	1	0	1	1	0	2	1	0	2	1	0
25	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0

26	Uttar Pradesh	4	2	0	2	2	0	0	0	0	0	0	0	15	8	0	15	14	0	27	14	0	25	23	0
27	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	1	1	1	0	2	2	2	2	1	2	4	2
28	West Bengal	1	0	0	0	0	0	0	0	0	0	0	0	4	2	0	3	2	0	5	2	0	3	2	0
	<b>TOTAL STATE(S)</b>	<b>37</b>	<b>19</b>	<b>0</b>	<b>31</b>	<b>26</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>139</b>	<b>70</b>	<b>4</b>	<b>128</b>	<b>109</b>	<b>9</b>	<b>225</b>	<b>119</b>	<b>7</b>	<b>208</b>	<b>174</b>	<b>12</b>
29	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	3	3	0	3	3	0	0	0	0	0	0	0	2	0	0	0	0	0	6	3	0	3	3	0
33	Jammu & Kashmir*	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	<b>TOTAL UT(S)</b>	<b>3</b>	<b>3</b>	<b>0</b>	<b>3</b>	<b>3</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>7</b>	<b>3</b>	<b>0</b>	<b>3</b>	<b>3</b>	<b>0</b>
	<b>TOTAL (ALL INDIA)</b>	<b>40</b>	<b>22</b>	<b>0</b>	<b>34</b>	<b>29</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>141</b>	<b>70</b>	<b>4</b>	<b>128</b>	<b>109</b>	<b>9</b>	<b>232</b>	<b>122</b>	<b>7</b>	<b>211</b>	<b>177</b>	<b>12</b>



26	Uttar Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	25	23	1	37	37	1	1	1	0	1	1	0
27	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28	West Bengal	0	0	0	0	0	0	1	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0
	<b>TOTAL STATE(S)</b>	<b>3</b>	<b>2</b>	<b>0</b>	<b>7</b>	<b>2</b>	<b>0</b>	<b>2</b>	<b>1</b>	<b>0</b>	<b>1</b>	<b>1</b>	<b>0</b>	<b>102</b>	<b>58</b>	<b>2</b>	<b>104</b>	<b>86</b>	<b>4</b>	<b>43</b>	<b>32</b>	<b>0</b>	<b>53</b>	<b>44</b>	<b>0</b>
29	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	1	1	0	1	1	0
33	Jammu & Kashmir*	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	<b>TOTAL UT(S)</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>1</b>	<b>0</b>	<b>1</b>	<b>1</b>	<b>0</b>
	<b>TOTAL (ALL INDIA)</b>	<b>3</b>	<b>2</b>	<b>0</b>	<b>7</b>	<b>2</b>	<b>0</b>	<b>2</b>	<b>1</b>	<b>0</b>	<b>1</b>	<b>1</b>	<b>0</b>	<b>103</b>	<b>58</b>	<b>2</b>	<b>104</b>	<b>86</b>	<b>4</b>	<b>44</b>	<b>33</b>	<b>0</b>	<b>54</b>	<b>45</b>	<b>0</b>



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**State/UT-wise Cases Registered(CR), Cases Chargesheeted (CCS), Cases Convicted(CON), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Cyber Crimes against Children during 2019**

SL	State/UT	Internet Crimes thru Online Games etc						Other Crimes against Children						Total Cyber crimes against Children					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0	4	2	0	5	2	0	9	5	0	10	6	0
2	Arunachal Pradesh	0	0	0	0	0	0	1	0	0	1	0	0	1	0	0	2	0	0
3	Assam	0	0	0	0	0	0	1	0	0	1	0	0	7	2	0	6	3	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	1	1	0	1	1	0	5	5	0	4	5	0
6	Goa	0	0	0	0	0	0	1	2	0	0	2	0	1	2	0	0	2	0
7	Gujarat	0	0	0	0	0	0	5	3	0	3	3	0	7	5	0	5	5	0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	5	3	0	13	11	0
9	Himachal Pradesh	0	0	0	0	0	0	1	1	0	1	1	0	9	2	0	2	2	0
10	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Karnataka	0	0	0	0	0	0	8	0	0	0	0	0	10	1	0	3	1	0
12	Kerala	0	0	0	0	0	0	3	1	0	3	1	0	30	12	0	28	18	0
13	Madhya Pradesh	0	0	0	0	0	0	9	8	0	19	19	0	20	20	0	37	34	0
14	Maharashtra	1	1	0	4	4	0	32	31	2	48	51	2	70	56	2	82	81	2
15	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	5	0	0
16	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	1	0	0	0	0	0	1	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	0	0	0	0	0	0	1	0	0	7	0	0	5	1	0	8	1	0
20	Punjab	0	0	0	0	0	0	0	2	0	2	2	0	1	2	0	2	2	0
21	Rajasthan	0	0	0	0	0	0	6	5	0	5	5	0	9	8	1	13	13	3
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	0	0	0	0	0	0	2	1	0	1	2	0	5	2	0	3	3	0
24	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	3	1	0	5	1	0

25	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Uttar Pradesh	0	0	0	0	0	0	72	66	0	75	71	0	98	90	1	113	109	1
27	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28	West Bengal	0	0	0	0	0	0	4	4	0	3	7	0	6	4	0	3	7	0
	<b>TOTAL STATE(S)</b>	<b>1</b>	<b>1</b>	<b>0</b>	<b>4</b>	<b>4</b>	<b>0</b>	<b>152</b>	<b>127</b>	<b>2</b>	<b>175</b>	<b>167</b>	<b>2</b>	<b>303</b>	<b>221</b>	<b>4</b>	<b>344</b>	<b>304</b>	<b>6</b>
29	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	D&N Haveli and Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	0	0	0	0	0	0	1	1	0	4	4	0	3	2	0	5	5	0
33	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	<b>TOTAL UT(S)</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>1</b>	<b>0</b>	<b>4</b>	<b>4</b>	<b>0</b>	<b>3</b>	<b>2</b>	<b>0</b>	<b>5</b>	<b>5</b>	<b>0</b>
	<b>TOTAL (ALL INDIA)</b>	<b>1</b>	<b>1</b>	<b>0</b>	<b>4</b>	<b>4</b>	<b>0</b>	<b>153</b>	<b>128</b>	<b>2</b>	<b>179</b>	<b>171</b>	<b>2</b>	<b>306</b>	<b>223</b>	<b>4</b>	<b>349</b>	<b>309</b>	<b>6</b>

**THE STATEMENT REFERRED TO IN REPLY TO PART (A) to (B) OF LOK SABHA UNSTARRED QUESTION NO. 1124 "Sexual Abuse during Online Classes" BY SHRI RAVIKUMAR D FOR  
REPLY ON 03.12.2021**

**State/UT-wise Cases Registered(CR), Cases Chargesheeted (CCS), Cases Convicted(CON), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under  
Cyber Crimes against Children during 2020**

SL	State/UT	Cyber Blackmailing/Threatening/Harassment						Fake Profile						Cyber Pornography/ Hosting or Publishing Obscene Sexual Materials depicting children						Cyber Stalking/Bullying					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	1	0	0	0	0	0	0	0	0	0	0	0	15	0	0	2	0	0	32	5	0	10	6	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	21	6	0	6	10	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	1	1	0	1	1	0	3	3	0	5	5	0	3	1	0	1	1	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	4	4	0	4	4	0	4	4	0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	16	8	0	11	10	0	2	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	17	5	0	9	6	0	0	0	0	0	0	0
10	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Karnataka	0	0	0	0	0	0	0	0	0	0	0	0	122	10	0	31	10	0	0	0	0	0	0	0
12	Kerala	0	0	0	0	0	0	0	0	0	0	0	0	101	26	0	103	27	0	3	0	0	2	0	0
13	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	20	14	0	17	21	0	6	6	0	11	12	0
14	Maharashtra	1	0	0	0	0	0	0	0	0	0	0	0	123	31	0	56	38	0	69	24	0	31	26	0
15	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	3	0	0	0	0	0	0	0	0	0	0	0
16	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	71	46	0	77	77	0	0	0	0	0	0	0
20	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	8	8	0	8	8	0	0	0	0	0	0	0
21	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	6	4	0	9	9	0	1	1	0	1	1	0
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	28	5	0	11	5	0	0	0	0	0	0	0



**THE STATEMENT REFERRED TO IN REPLY TO PART (A) to (B) OF LOK SABHA UNSTARRED QUESTION NO. 1124 "Sexual Abuse during Online Classes" BY SHRI RAVIKUMAR D FOR REPLY ON 03.12.2021**

**State/UT-wise Cases Registered(CR), Cases Chargesheeted (CCS), Cases Convicted(CON), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Cyber Crimes against Children during 2020**

SL	State/UT	Internet Crimes thru Online Games etc						Other Crimes against Children						Total Cyber crimes against Children					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0	4	0	0	10	0	0	52	5	0	22	6	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	24	0	0	0	0	0	45	6	0	6	10	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	14	12	1	18	18	1	21	17	1	25	25	1
6	Goa	0	0	0	0	0	0	3	0	0	1	0	0	3	0	0	1	0	0
7	Gujarat	0	0	0	0	0	0	27	27	0	55	55	0	32	32	0	63	63	0
8	Haryana	0	0	0	0	0	0	15	11	0	13	13	0	33	19	0	24	23	0
9	Himachal Pradesh	0	0	0	0	0	0	2	0	0	0	0	0	19	5	0	9	6	0
10	Jharkhand	0	0	0	0	0	0	4	3	0	2	3	0	4	3	0	2	3	0
11	Karnataka	0	0	0	0	0	0	22	2	0	3	2	0	144	12	0	34	12	0
12	Kerala	0	0	0	0	0	0	22	9	0	16	9	0	126	35	0	121	36	0
13	Madhya Pradesh	0	0	0	0	0	0	13	13	0	27	25	0	39	33	0	55	58	0
14	Maharashtra	0	0	0	0	0	0	14	10	0	14	14	0	207	65	0	101	78	0
15	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	3	0	0	0	0	0
16	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	0	0	0	0	0	0	0	1	0	7	7	0	71	47	0	84	84	0
20	Punjab	0	0	0	0	0	0	2	1	0	1	1	0	10	9	0	9	9	0
21	Rajasthan	0	0	0	0	0	0	17	11	0	12	12	0	24	16	0	22	22	0
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	0	0	0	0	0	0	7	0	0	4	0	0	35	5	0	15	5	0
24	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	9	0	0	8	0	0

25	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Uttar Pradesh	0	0	0	0	0	0	22	8	0	22	18	0	197	121	0	50	181	0
27	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	11	4	0	4	4	0
28	West Bengal	0	0	0	0	0	0	4	1	0	1	1	0	6	1	0	3	1	0
	<b>TOTAL STATE(S)</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>216</b>	<b>109</b>	<b>1</b>	<b>206</b>	<b>178</b>	<b>1</b>	<b>1092</b>	<b>435</b>	<b>1</b>	<b>658</b>	<b>626</b>	<b>1</b>
29	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0	1	2	0	0	2	0
30	Chandigarh	0	0	0	0	0	0	2	0	0	0	0	0	3	0	0	0	0	0
31	D&N Haveli and Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	0	0	0	0	0	0	1	0	0	1	0	0	5	2	0	2	2	0
33	Jammu & Kashmir	0	0	0	0	0	0	1	0	0	0	0	0	1	0	0	0	0	0
34	Ladakh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	<b>TOTAL UT(S)</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>10</b>	<b>4</b>	<b>0</b>	<b>2</b>	<b>4</b>	<b>0</b>
	<b>TOTAL (ALL INDIA)</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>220</b>	<b>109</b>	<b>1</b>	<b>207</b>	<b>178</b>	<b>1</b>	<b>1102</b>	<b>439</b>	<b>1</b>	<b>660</b>	<b>630</b>	<b>1</b>